

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1300 of 2019**

**In the matter of:**

Ashok Mehra

.....**Appellant**

Vs

Anil Anchalia,

Interim Resolution Professional of

Atlantic Projects Ltd. & Ors.

.....**Respondents**

**Present:**

**For Appellant:-Mr. Arjun Asthana and Mr. Sreenita Ghosh, Advocates**

**For Respondents :- Ms. Isha Thakur, Advocate for R-1.**

**ORDER**

**12.03.2020-** For filing of rejoinder, if any, by the Appellant at request the matter is adjourned to **9<sup>th</sup> April, 2020.**

A copy of the Rejoinder if any, be filed by the Appellant well before the next date of hearing and may be served to the other side within three days from today.

**(Justice Venugopal M.)  
Member (Judicial)**

**(V.P. Singh)  
Member (Technical)**

**(Alok Srivastava)  
Member (Technical)**